

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.5- IA/985(AHM) 2024
In
CP(IB) 173 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Punjab National Bank
V/s
Mithilanchal Industries Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

IA/985(AHM) 2024

At the request of the Counsel for the applicant, the matter stands adjourned to 31.07.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)